N O T I C E

IT IS HEREBY NOTIFIED for the information of Advocates and Parties appearing in person that from 18th May 2026 to 22nd May 2026, the **Single Bench** presided over by **the Hon'ble Shri Justice Gautam A. Ankhad** will take **odd number (Civil/Criminal)** matters, if any, and the **Single Bench** presided over by **the Hon'ble Shri Justice Sandesh D. Patil** will take **even number (Civil/Criminal)** matters, if any**.**

By Order

Sd/-
(P.P. Jadhav)
I/c Registrar (Judicial-II)
High Court (A.S.), Bombay

Date : 15th May 2026